

labour project societies at the district level for running special schools for the rehabilitation of child labour. Under the scheme, State Governments are not provided any financial assistance directly for rehabilitation of child labour. Funds released under various child labour schemes for the last three years are as follows:—

1995-96	3429.71 lakh
1996-97	3383.50 lakh
1997-98	1317.76 lakh

(b) and (c) The Hon'ble Supreme Court of India had, in its judgement dated 10.12.96 directed that a survey should be conducted for identification of child labour. The first phase of the survey has already been completed in most of the States/UTs. The number of children working in hazardous and non hazardous occupations in different States/UTs identified in the first phase of the survey is 1,26,665 and 4,28,305 respectively.

Recruitment in Doordarshan and AIR, Assam

1249. SHRI NRIPEN GOSWAMI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the process of recruitment of technical and other staff for Doordarshan and All India Radio Stations in Assam is lying pending since long time;

(b) whether several Doordarshan Kendras and All India Radio Stations in the State are not functioning properly for want of adequate number of technical and other staff; and

(c) if so, the remedial measures taken for recruitment of staff for proper functioning of Doordarshan/Akashwani Kendras in the State?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI): (a) No, Sir. The due process for filling of all vacant posts in Doordarshan and All India Radio is already underway.

(b) and (c) A few All India Radio Stations and Doordarshan Kendras are running partial transmission with truncated staff. Efforts are made on a continuous basis to obtain staff sanction from the competent authority and fill up the posts as per rules.

Conversion of AIR Station at Asansol

1250. SHRI BIKASH CHOWDHURY: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to Unstarred Question No. 1680 on June 8, 1998 and state:

(a) the time by which AIR station at Asansol to be converted into full-fledged AIR station; and

(b) the steps taken by the Government to set-up studio there?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI): (a) and (b) At present, there is no approved proposal for setting up of an AIR Studio at Asansol or to convert it into a full-fledged AIR station.

Disparity in Pay Scales

1251. SHRI MITRASEN YADAV: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a disparity in the pay scales of Stenographers working in the Directorates of AIR and Doordarshan and the Stenographers working in various field offices of AIR/Doordarshan;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government feels this disparity is justified even after the formation of the Prasar Bharati; and

(d) if not, the steps envisaged to rectify this disparity?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI): (a) and (b) The pay scales of various categories of stenographers in Directorates of AIR & Doordarshan are the same as obtaining in various Departments of the Government of India since these posts are cadre posts of Central Secretariat Stenographers Services. The posts of various categories of stenographers in the field offices of AIR & Doordarshan come under the category of posts in the subordinate formations for which different pay scales have been prescribed by the respective Pay Commissions including the 5th Central Pay Commission.

(c) and (d) Since the employees of Doordarshan and All India Radio have not been formally transferred to Prasar Bhārati as per the provisions of the Prasar Bharati Act, 1990, they still continue to be Government servants and, therefore, are still governed by the pay scales applicable to them unless there are any special circumstances in which Government have agreed for a deviation from the same.

Doubling of Bandel-Katwa Railway Line

1252. SHRI MAHBOOB ZAHEDI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the survey work for doubling of Bandel-Katwa railway line is expeditiously done;

(b) whether the Government propose to start doubling work of above line immediately after completion of the survey; and

(c) if so, the time by which it is likely to be started and completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) to (c) A survey has been taken up. Further consideration of the project will be possible once the survey report becomes available.

Window Panes in EMU Trains

1253. SHRI SURESH WARPUDKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that more than 80% window panes of the EMU trains running between New Delhi/Ghaziabad and New Delhi/Palwal are missing resulting in great inconvenience to the passengers especially daily passengers during winter and rainy seasons;

(b) if so, the steps taken by the Government to provide window panes in all the EMU trains and its proper maintenance; and

(c) the action taken by the Government against the persons responsible for the maintenance of these EMU trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir.

(b) The deficiency of window panes in EMU trains is basically on account of law and order. These window panes are made of Aluminium and are being frequently pilfered on line by anti-social elements. Efforts are being made to make good the deficiency. In order to reduce the theft, Fibreglass Reinforced Plastic type window panes have already been developed which are considered to have no resale value and are being provided in EMU trains in a phased manner. Being an anti-social activity, Railway Protection Force is also regularly checking the coaches to control the menace.

(c) Does not arise.

Acquisition of Land for Haridaspur-Paradip Rail Line

1254. SHRI RANJIB BISWAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether land acquisition has been started for Haridaspur-Paradip rail line in Orissa;

(b) if so, the total private/public land acquired for the above line;

(c) whether the compensation has been paid to those persons whose land has been acquired; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) Yes, Sir.

(b) Land acquisition is under process and the same is yet to be over.

(c) and (d) Till date a total amount of Rs. 5.00 crore has been deposited by the Railways with the State Government towards payment of the compensation.